

and initial reach of about 20 km. of Narayanpur Left Bank Canal was commissioned on 23rd September, 1982.

(b) With the commissioning of a part of Phase I of this project, an irrigation potential of 9300 hectares has been created. A further potential of 14200 hectares is programmed to be created by the end of 1982-83 i.e. by June, 1983.

(c) Phase I of Upper Krishna Project State I envisages an irrigation benefit of 1.12 lakh hectares.

(d) While the Phase I of Stage I of the project is programmed to be completed by June 1985 enabling creation of irrigation of 1.12 lakh hectares, the entire stage I project having a potential of 4.25 lakh hectares is expected to be completed by end of Seventh Plan.

#### **Conference on Low Cost Sanitation Project**

2263. SHRI KRISHNA KUMAR GOYAL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether a regional conference on the low-cost sanitation project was organised at Udaipur in September this year;

(b) if so, the recommendations of the conference; and

(c) the amount allocated for implementing the low-cost flush latrines programme in the States, and the time when all the cities in Rajasthan would be covered by the project?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):  
(a) Yes, Sir.

(b) The main recommendations of the Conference are laid on the table on the House. [Placed in Library, see No. LT-5521/82].

(c) Sanitation is a state subject and allocation for the same is made in the State Budgets. According to the information available in this Ministry, provision for Rajasthan in the 6th Plan Period (1980-85) is Rs. 2 crores for the Low Cost sanitation programme. The time by which all the towns in Rajasthan would be covered under the project is to be decided by State Government.

#### **Distribution of Surplus Land Amongst Landless**

2264. SHRI MANMOHAN TUDU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the programme of the distribution of surplus land to the landless has been taken up throughout the country;

(b) if so, since when such programme has been started;

(c) the total acres of surplus land distributed in Orissa in the last three years; and

(d) the details about the progress made in different districts in Orissa in the above matter?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a) and (b). The programme of distribution of surplus land was first taken up under the pre-revised ceiling laws enacted during fifties and sixties. Distribution ceiling surplus land to the landless under the revised ceiling laws based on the National Guidelines formulated in

1972 is under implementation throughout the country except North-Eastern States of Nagaland, Meghalaya, Arunachal Pradesh and Mizoram where land is generally held on community basis and also the Union Territories of Andaman & Nicobar Islands and Goa, Daman & Diu. The programme is under implementation after the revised land ceiling laws became effective in the respective States.

(c) Ceiling surplus land distributed in Orissa during the last three years was 7531 acres to 7319 beneficiaries.

(d) District-wise details of progress are not being collected.

#### **Eviction of Large Number of Families from Forest Land in Assam.**

2265. SHRI CHITTA BASU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that a large number of families have recently been evicted from forest lands in Assam rendering them homeless ;

(b) if so, details thereof ;

(c) whether Government have any proposal to provide them with alternative land for their rehabilitation ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) to (d). Information has been called for from the Government of Assam and will be placed on the Table of the House when received.

#### **Formulation of National Grid of Milk Dairies**

2266. SHRI JAGDISH TYTLER : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have been considering the formation of a National Grid for all Milk Dairies in the country, so as to enable the white revolution to be successful; and

(b) if so, the progress made so far in this regard, with details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) and (b). The National Milk Grid is in operation as a part of Operation Flood Programme for offsetting the regional and seasonal imbalances in milk production and supply. A total of 509 road milk tankers with a total capacity of 58.30 lakh litres and 75 rail milk tankers with a total capacity of 26.02 lakh litres have been commissioned so far. As a part of the grid operation, milk now moves to distances as far away as 2500 kms. from the producing centre in specially fabricated tankers. Milk is being sent through rail milk tankers from Anand, Jalgaon and Dhulia to Bombay; Anand, Vijayawada and Guntur to Calcutta; Anand, Palanpur, Ajmer, Jodhpur and Bikaner to Delhi and Erode to Madras. The Indian Dairy Corporation has placed orders for additional 616 road milk tankers with a total capacity of 70.45 lakh litres and 16 rail milk tankers with a total capacity of 4.5 lakh litres. Facilities have been created for storage of 5300 MT of skim milk powder and 1200 MT of butter oil and additional facilities for 3000 MT of skim milk powder and deep freeze facilities for storing 1000 MT of butter are under construction.